

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/670/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : K. BIJJU & 4 ORS  
NAME OF THE RESPONDENT(S) : MADAPPURA CHITS & KURIES PVT LTD & ORS  
UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Venkataraman  
Advocate

Advocate for Petitioner

R. Venkataraman

**ORDER**

Mr.R.Venkataraman, Counsel for applicant present. He sought time for filing proof of default of payment and also the proof for service of notice to the respondent. At request, time is enlarged. Put up on 07.06.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))